

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SRIYA FARMS AND FEEDS PRIVATE LIMITED OPERATING
IN POULTRY INDUSTRY AT KOLAR, KARNATAKA
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Sriya Farms and Feeds Private Limited CIN: U05000KA2015PTC079879
2.	Address of the registered office	No. 208/B, 1st Stage, HBR Layout, 2nd Block, 80 Feet Main Road, Bangalore - 560043, Karnataka.
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	The details can be sought by sending email at sriyacirp@outlook.com
5.	Installed capacity of main products/ services	The details can be sought by sending email at sriyacirp@outlook.com
6.	Quantity and value of main products/ services sold in the last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at	The details can be sought by sending email at sriyacirp@outlook.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at :	The details can be sought by sending email at sriyacirp@outlook.com
10.	Last date for receipt of expression of interest	09-January-2025 (09.01.2025)
11.	Date of issue of provisional list of prospective resolution applicants	20-January-2025 (20.01.2025)
12.	Last date for submission of objections to provisional list	25-January-2025 (25.01.2025)
13.	Date of issue of final list of prospective resolution applicants	03-February-2025 (03.02.2025)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	27-January-2025 (27.01.2025)
15.	Last date for submission of resolution plans	24-February-2025 (24.02.2025)
16.	Process email id to submit EOI	sriyacirp@outlook.com

26-December-2024
Bengaluru

For Sriya Farms and Feeds Private Limited
Sd/-
M V Sudarshan
IBBI/IPA-002/IP-N00561/2017-2018/11707
No.984/13, 8thMain, Girinagar II Phase, Bangalore 560085

FINANCIAL EXPRESS

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SRIYA FARMS AND FEEDS PRIVATE LIMITED OPERATING
IN POULTRY INDUSTRY AT KOLAR, KARNATAKA
 (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Sriya Farms and Feeds Private Limited CIN: U05000KA2015PTC079879
2.	Address of the registered office	No. 208/B, 1st Stage, HBR Layout, 2nd Block, 80 Feet Main Road, Bangalore - 560043, Karnataka.
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	The details can be sought by sending email at sriyacirp@outlook.com
5.	Installed capacity of main products/ services	The details can be sought by sending email at sriyacirp@outlook.com
6.	Quantity and value of main products/ services sold in the last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	The details can be sought by sending email at sriyacirp@outlook.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at :	The details can be sought by sending email at sriyacirp@outlook.com
10.	Last date for receipt of expression of interest	09-January-2025 (09.01.2025)
11.	Date of issue of provisional list of prospective resolution applicants	20-January-2025 (20.01.2025)
12.	Last date for submission of objections to provisional list	25-January-2025 (25.01.2025)
13.	Date of issue of final list of prospective resolution applicants	03-February-2025 (03.02.2025)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	27-January-2025 (27.01.2025)
15.	Last date for submission of resolution plans	24-February-2025 (24.02.2025)
16.	Process email id to submit EOI	sriyacirp@outlook.com

26-December-2024
Bangaluru

For Sriya Farms and Feeds Private Limited
Sd/-
M V Sudarshan
IBB IIPA-002/IP-N00561/2017-2018/11707
No.984/13, 8thMain, Girinagar II Phase, Bangalore 560085





ಗುರುವಾರ
26 ಡಿಸೆಂಬರ್ 2024
ಬೆಂಗಳೂರು

ಶಿ.ಸಿ.- ಅಧಿಕೃತ ಅಧಿಕಾರ, ಮಹಾ ಸರ್ಕಾರ ಲೆಡಿಂಗ್ ಕ್ಲಿಪ್ಪಿಂಗ್ ಡಿವಿಷನ್

ಫಾರ್ಮ್ - ಬಿ ಕೊಡವರಲ್ಲಿ ಅಕ್ಕಿ ಮತ್ತು ಅನ್ನದಲ್ಲಿ ಇಂಜಿಯರ್ಡ್ ಮಾಡುವುದು ಕ್ರಿಯಾ ಫಾರ್ಮ್ ಅರ್ಥ್ ಫಿಲ್ಡ್ ಕ್ಲಿಪ್ಪಿಂಗ್ ಡಿವಿಷನ್ ಅನ್ಡ್ ಅಧಿಕ್ಯುಟಿ ಅಧಿಕಾರ (ಪ್ರಾಚಾರ ನಿರೀಕ್ಷಿಸಿದ ಮತ್ತು ಪಾಲಿಸಿ ಮಾಡಲಿ ಸುಲಭಗಣ (ಕರ್ನಾಟಕ ರೈಲ್ವೆ ಸಂಸ್ಥಾನ ನಿಗಮ ಕ್ಲಿಪ್ಪಿಂಗ್)-2016ರ ನಿಯಮ 36 (1) ಅಡಿಯಲ್ಲಿ)	
ಸೂಕ್ತ ವಿವರಣೆಗಳು	
1. ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ಪರಿಷ್ಕರಿಸಿದ ಫಾರ್ಮ್/ನಿಯಮಗಳಿಗೆ ಸೂಕ್ತ ಮತ್ತು	ಕ್ರಿಯಾ ಫಾರ್ಮ್ ಅರ್ಥ್ ಫಿಲ್ಡ್ ಕ್ಲಿಪ್ಪಿಂಗ್ ಡಿವಿಷನ್ ಮುಖಾಂತಿ 2016ರ ನಿಯಮ 36(1)
2. ನಿರೀಕ್ಷಿಸಿದ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ	ಶಿ. 2016, 3ನೇ ಪುಟ, ಮಹಾ ಸರ್ಕಾರ ಲೆಡಿಂಗ್, 2ನೇ ಪುಟ, 18 ಅಡಿ ಮುಖಾಂತಿ ಮುಖಾಂತಿ- 2016, ಅಧಿಕಾರ
3. ದೇಶೀಯ ಮಾರ್ಕೆಟ್	ಅಧಿಕಾರ
4. ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ	ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ
5. ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ	ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ
6. ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ	ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ
7. ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ	ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ
8. ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ	ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ
9. ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ	ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ
10. ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ	ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ
11. ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ	ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ
12. ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ	ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ
13. ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ	ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ
14. ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ	ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ
15. ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ	ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ
16. ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ	ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ

